

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
RAJYA SABHA  
QUESTION NO 24.02.2010  
ANSWERED ON**

**BANGLADESHI INFILTRATION IN NORTH EASTERN REGION .**

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Shri Birendra Prasad Baishya

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING AND HOME AFFAIRS be pleased to state :-

- (a) the magnitude of Bangladeshi infiltration in North Eastern region as a whole and State-wise;
- (b) the social, religious, demographic, economic, political, law and order fall out of said infiltration;
- (c) how many of such Bangladeshis have been found involved in anti-national, criminal, smuggling, terrorist activities;
- (d) if so, the total persons arrested during last three years, total crimes registered and their disposal;
- (e) whether such illegal infiltration is potent to security and integrity of India; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): The Government is aware of illegal immigration/infiltration from Bangladesh into India. However, as this activity takes place clandestinely, no specific details are available about the magnitude of this illegal infiltration into India. As per reports, some of the illegal Bangladeshi nationals, who have been found involved in criminal/ terrorist activities in some parts of the country, have been apprehended and are in jails. However, these information are being maintained at the State Government level.

State Governments and Union Territories have been directed to enforce the provisions of Foreigners Act strictly. The powers under Section 3(2)(C) of the Foreigners Act, 1946 to detect and deport foreign nationals staying in India unauthorisedly have been entrusted to the State Governments and UT Administrations. Thirty Two (32) foreigners' tribunals under the provisions of Foreigners (Tribunals) Order 1964 have been constituted in the state of Assam for detection of illegal migrants/foreigners. Additional 4 Foreigners Tribunals have also been sanctioned for setting up in Assam.

Government has also taken up various measures to curb illegal influx into the country, which inter-alia includes strengthening of BSF and equipping them with modern and sophisticated equipment/gadgets; raising of additional battalions of BSF; reduction of gaps between border outposts; intensification of patrolling; accelerated programme of constructions of border roads and border fencing; provision of surveillance equipment, etc.